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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/165/2016  
NAME OF THE PETITIONER(S) : Dr. S. Dharani & 2 others  
NAME OF THE RESPONDENT(S) : M/s Dharani Textiles Private Limited & 8 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	T. Shrinitha	Representing Counsel for Respondent 3-6	T. Shrinitha
2.	R. VIDHYASITANKAR R. ASHOK KUMAR	Counsel for Petitioner	[Signature]

ORDER

Counsels for both the parties are present. Counsel for the Petitioner filed supplementary rejoinder; the copy of the same is given to the other side. Counsel for the Respondent is directed to file reply before next date of hearing. Put up on 21.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk